

By E-Mail/Speed post/ Special Messenger
THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)
NO. HC.VII-81/2023/10011/A

From :- Shri Utpal Rajkhowa,
Registrar (Vigilance),
Gauhati High Court,
Guwahati

To,
Shri Gautam Baruah
District & Sessions Judge,
Kamrup, Amingaon

Dated Guwahati, the 9th October, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. DJKA/7460/2023, dated 18.09.2023
and this Registry's letter no.- HC.VII-81/2023/9925/A, dated 05.10.2023

Sir,

With reference to the above, I am directed to inform you that

1. the LTC permission for the block period 2022-2025 that was granted to you vide this registry's letter no-HC.VII-81/2023/9925/A, dated 05.10.2023, has been partially modified.
2. you have been allowed to avail LTC for the block period of 2022-2025, to travel from Guwahati to Goa via Bangalore and return from Goa to Guwahati via Mumbai, along with your wife Smti. Trishna Neog Baruah and two daughters namely Smti. Uddipana Baruah and Smti. Binamrata Baruah, w.e.f. 20.10.2023 to 26.10.2023, by the shortest possible route, as per existing Rules.

Thanking you,

Yours faithfully,

[Handwritten Signature]

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 10012-10014/A.

Dated 9th October, 2023

Copy to:-

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
- ✓ 3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

[Handwritten Signature]
9/10/23
REGISTRAR(VIGILANCE)

[Handwritten Signature]
09.10.2023